

PRIME MINISTER'S OFFICE

New Delhi-110011, 21st March 2024

No. 22012/1/2020-PME(Pt.1).—The President is pleased to re-designate the post held by Dr. Hardik Satishchandra Shah, IAS(GJ:2010), Private Secretary to the Prime Minister as Private Secretary to the Prime Minister at the level of Director with effect from 01.01.2024.

CHANDRA SHEKHAR SINGH, Under Secretary

MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION

New Delhi, the 21st February 2024

No.A-20002/13/2019-Ad.I-Part-(1).The President is pleased to appoint Shri Anoop Kumar in the Senior Selection Grade (Director) Select List (SSGSL) of Central Secretariat Service (CSS) for the Year 2023 on regular basis in the Pay Level-13 (Rs.1,23,100-Rs.2,15,900) in Ministry of Statistics & Programme Implementation w.e.f. 01.02.2024 (F/N), in pursuance of Department of Personnel & Training (DOP&T)'s OM No.3/3(ii)/2023-CS.I(D) dated 23.01.2024.

2. The inclusion of Shri Anoop Kumar in the grade of Director of Central Secretariat Service for the Year 2023 will remain subject to further orders of Hon'ble Supreme Court of India in the Civil Appeal No. 629 of 2022 arising out of SLP (C) No. 30621/2011 titled Shri Jarnail Singh & Ors. V. Lachhmi Narain Gupta & Ors. and other connected matters.

TANWEER QAMAR MOHAMMAD, Joint Secretary (Admn.)

The 23rd February 2024.

No. A-20002/10/2019-Ad.I.—With the approval of Competent Authority, Ms. Nutan Purnima Toppo, Section Officer has been included in the grade of Section Officer for the Select List 2016(SQ) and assumed the charge to the post w.e.f. 22.01.2024(F/N) in pursuance of DoP&T's Order No. 6/4/2018-CS-I(S) dated 19.12.2023. In terms of Rule 2(c)(iii) of CSS Rules, approved service in respect of Ms. Nutan Purnima Toppo will count from 1st July 2016 as per DoP&T's Order dated 19.12.2023.

2. The inclusion of Ms. Nutan Purnima Toppo in the grade of Section Officer of Central Secretariat Service for the Select List 2016(SQ) shall be subject to the outcome of the following Court cases and also subject to any other order passed by any competent courts in any other connected matters:

(i) Civil Appeal No. 629/2022 in Hon'ble Supreme Court of India and connected matters (Jarnail Singh batch of cases).

(ii) Matters relating to seniority, promotion etc. in SO/ASO grade, if any, filed in any competent court till date.

TANWEER QAMAR MOHAMMAD, Joint Secretary (Admn.)

MINISTRY OF LAW AND JUSTICE

(Department of Legal Affairs)

New Delhi, the 23rd April 2024

No. A-22012/1/2021-Admn.III(LA)(E.42548).—The Central Government is pleased to appoint the following persons as Judicial Member/Accountant Member in the Income Tax Appellate Tribunal (ITAT) at a salary of Rs. 2,25,000/- for a period of four years from the date of assumption of the charge of the post or till he/she attains the age of sixty-seven years or untill further orders, whichever is earliest:—

Sl. No.	Name (Mr./Ms.)	Designation	Date of Assumption of Charge
1.	Vimal Kumar	Judicial Member	07.03.2024 (FN)
2.	Prakash Chand Yadav	Judicial Member	07.03.2024 (FN)
3.	Dinesh Mohan Sinha	Judicial Member	08.03.2024 (FN)
4.	Udayan Dasgupta	Judicial Member	11.03.2024 (FN)
5.	Narinder Kumar	Judicial Member	11.03.2024 (FN)
6.	Paresh M. Joshi	Judicial Member	11.03.2024 (FN)
7.	Subhash Malguria	Judicial Member	11.03.2024 (AN)

Sl. No.	Name (Mr./Ms.)	Designation	Date of Assumption of Charge
8.	Soundararajan K.	Judicial Member	12.03.2024 (FN)
9.	Sudhir Pareek	Judicial Member	12.03.2024 (FN)
10.	Vinay Bhamore	Judicial Member	14.03.2024 (FN)
11.	Manu Kumar Giri	Judicial Member	15.03.2024 (FN)
12.	Keshav Dubey	Judicial Member	15.03.2024 (FN)
13.	Pradip Kumar Choubey	Judicial Member	18.03.2024 (FN)
14.	Anil Kumar Dugar	Judicial Member	18.03.2024 (FN)
15.	Raj Kumar Chauhan	Judicial Member	19.03.2024 (FN)
16.	Sudhir Kumar	Judicial Member	20.03.2024 (FN)
17.	Sunil Kumar Singh	Judicial Member	21.03.2024 (FN)
18.	Naveen Chandra	Accountant Member	07.03.2024 (FN)
19.	Renu Jauhari	Accountant Member	07.03.2024 (FN)
20.	Brajesh Kumar Singh	Accountant Member	07.03.2024 (FN)
21.	S R Raghunatha	Accountant Member	07.03.2024 (FN)
22.	Madhusudan Sawdia	Accountant Member	07.03.2024 (FN)
23.	Ratnesh Nandan Sahay	Accountant Member	07.03.2024 (AN)
24.	Bijayananda Pruseth	Accountant Member	08.03.2024 (FN)
25.	Krinwant Sahay	Accountant Member	11.03.2024 (FN)
26.	Amitabh Shukla	Accountant Member	11.03.2024 (FN)
27.	Manish Agarwal	Accountant Member	11.03.2024 (FN)
28.	Avdhesh Kumar Mishra	Accountant Member	12.03.2024 (FN)
29.	Makarand Vasant Mahadeokar	Accountant Member	13.03.2024 (FN)
30.	Narendra Prasad Sinha	Accountant Member	14.03.2024 (FN)
31.	Sanjay Awasthi	Accountant Member	18.03.2024 (FN)
32.	Prabhash Shankar	Accountant Member	18.03.2024 (AN)
33.	Khettra Mohan Roy	Accountant Member	18.03.2024 (AN)
34.	Rakesh Mishra	Accountant Member	19.03.2024 (FN)
35.	Omkareshwar Chidara	Accountant Member	19.03.2024 (AN)
36.	Jagadish	Accountant Member	21.03.2024 (FN)
37.	Nikhil Choudhary	Accountant Member	05.04.2024 (FN)

N. NAYAK, Under Secretary

MINISTRY OF HOME AFFAIRS

New Delhi, the 29th December 2023

No. I-14011/10/2023-IPS-I (E) (III).— Consequent upon the decision of the Union Public Service Commission vide its letter No. 7/10/2022-AIS dated 28.12.2023 to declare inclusion of the name of Shri Arun Kumar Mishra at Sl. No. 09 as 'unconditional and final' in the Select List of 2021 prepared by the Selection Committee in its Meeting held on 02.05.2023 and approved by the Commission vide its letter No. 7/10/2022-AIS dated 30.06.2023 for promotion to IPS of Madhya Pradesh Cadre and in exercise of the powers conferred by sub-rule (1) of rule 9 of the Indian Police Service (Recruitment) Rules, 1954, read with 2nd proviso to sub-regulation (1) of regulation 9 of the Indian Police Service (Appointment by Promotion) Regulations, 1955, the President is pleased to appoint Shri Arun Kumar Mishra (Date of Birth: 15.08.1972), member of Madhya Pradesh Police Service to Indian Police Service in Select List 2021 below Sundar Singh Kanesh and above Rajesh Vyas and allocate him to the Madhya Pradesh Cadre under sub-rule (1) of the rule 5 of the Indian Police Service (Cadre) Rules, 1954.

2. The appointment will take effect from the date of issue of this notification.

ANJAN SARKAR, Under Secretary